

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 2676 /A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 11 April, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.HC(IB)-VIG/01/2025/264-267 Dated 08.04.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh has been granted **casual leave on 16.04.2025 and 17.04.2025, along with station leave permission w.e.f. 11.04.2025 to 18.04.2025.** The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/ 2677-2678 /A, dated, 11-04-2025

Copy to:

1. Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

11.04.25
JT. REGISTRAR (VIGILANCE)

Dated